Annexure – 2
Name of the corporate debtor: Nirmal Lifestyle Realty Private Limited; Date of commencement of CIRP: 6 December 2021.; List of creditors as on: 27 August 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of Details of claim			Details of claim admitted						_	Amount of		Amount of	Remark
No.	creditor	received		Amount of Notice Amount What 0/ wating						of	any	ofclaim not	claim under verification	s, if
		Date of	Amount claimed	Amount of claim	Natur e of	Amount covered by	Amount covered by	Whet her	% voting share in	continge nt claim	mutual dues, that	not admitte	verification	any
		recei	Claimed	admitted	clai	security	guarantee	relat	CoC	nt Claim	may be	d		
		pt			m	interest	guuruntee	ed	202		set-off	•		
		•						part						
								y?						
1.	Aasan	30.12.2	6,60,40,11,424	6,60,40,11,424	Secured	6,60,40,11,424	6,60,40,11,424	No	100%	0	0	0	0	
	Corporate	021												
	Solutions													
	Private													
	Limited													